

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/335/IB/2018  
NAME OF THE PETITIONER(S) : TARAPORE CONSTRUCTION PVT LTD  
NAME OF THE RESPONDENT(S) : MADRAS FERTILIZERS LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
	Geethanjali T for M/s. Aiyar & Dalia	Respondent	Geethanjali T.
	Ravi Rasbaraman for JM Leher	Plaintiff	Ravi

**ORDER**

Counsels representing both parties are present. Counsel for Petitioner is ready for arguments. Counsel for Respondent stated that the senior counsel on record could not attend this Tribunal due to personal inconvenience. At request of both sides, time is enlarged for hearing final submissions. **Put up on 27.07.2018.**

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(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)